

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-83/2023/ 1132 /A.

From:- Shri Chatra Bhukhan Gogoi,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The District & Sessions Judge,  
Goalpara.

Dated Guwahati, the 20<sup>th</sup> February, 2025

Sub:- Permission to pursue LL.M. Course

Ref:- Your letter dated 19.12.2024

Sir,

With reference to the above, I am directed to inform you that Shri Rajesh Kumar Todi, Addl. District & Sessions Judge, Goalpara has been allowed to pursue LL.M. Course Global Open University, Nagaland, through the distance mode, without hampering her Judicial/Official works/duties. However, the validity of the degree is subject to approval by UGC.

Shri Todi may be informed accordingly.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-83/2023/1133 - 1134 /A, dated 20.02.2025**

Copy to:-

1. Shri Rajesh Kumar Todi, Addl. District & Sessions Judge, Goalpara.
2. The Project Manager, Gauhati High Court for sending the letter via e-mail to the concerned Officer(s).

  
**REGISTRAR (VIGILANCE)**